- (c) No special report was necessary as the Prime Minister has been kept informed of all important developments concerning the Department.
 - (d) Does not arise.

Foreign Secretary's Miss on to Hanoi and Saigon

SHRI NATH PAI: 567 SHRI H. N. MUKERJEE: SHRI N. SHIVAPPA: SHRI SHIVA CHANDRA JHA: SHRI BANSH NARAIN SINGH: SHRI HUKAM CHAND KACHWAI: SHRI SINGH BHARAT CHAUHAN: SHRI MADHU LIMAYE : SHRI RABI RAY: SHRI D. C. SHARMA: SHRI SITA RAM KESRI: SHRI K. D. TRIPATHI:

SHRI K. P. SINGH DEO:
Will the Minister of EXTERNAL
AFFAIRS be pleased to state:

- (a) whether it is a fact that Foreign Secretary undertook a mission to Hanoi and Saigon:
- (b) whether the said mission was abandoned because of a request from Hanoi; and
- (c) the reasons given by Hanoi for post-poning the proposed visit ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) to (c). The Foreign Secretary had been invited by the Government of the Democratic Republic of Vietnam to visit Hanoi in middle July. He was also planning to visit Saigon. However, D.R.V.N. authorities desired a temporary postponement of the visit, as it was understood that some of the dignitaries whom he was scheduled to meet were not available at that time.

Such visits are by mutual convenience and the Foreign Secretary did not therefore visit Hanoi or Saigon on this occasion.

P. M.'s Tours Abroad during May-July, 1969

- 568. SHRI H. N. MUKERJEE: Will the Minister of EXTERNAL AFFAIRS be pleased to state.
 - (a) the number of days she has been

- abroad during the last Parliamentary recess (May-July; 1969);
- (b) the names of foreign countries visited by her in that period; and
- (c) the reasons why it was thought fit for the head of the Government to be away from the country when extremely serious political problems had cropped up?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH):

- (a) 15 days.
- (b) Afghanistan, Japan and Indonesia.
- (c) Programmes of the formal visits by Heads of Governments to other countries at the latter's invitation, which are fixed much nadvance, are not normally changed unless there are overriding considerations justifying such changes. However, the Prime Minister keeps herself fully and closely in touch with developments at home even when she is abroad.

Naval Training Institute at Chilka Lake

- 569. SHRI CHINTAMANI PANI-GRAHI: Will the Minister of DEFENCE be pleased to state:
- (a) whether the work for locating the Naval Training Institute at Chilka lake in Orissa has been undertaken; and
- (b) if so, the time by which the work is likely to be completed?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH) : (a) No, Sir.

(b) This will depend on the scope of the work to be decided, which is at present under examination.

West Asia Issue

570. SHRI BENI SHANKER SHARMA: SHRI M. S. OBEROI: SHRI BEDABRATA BARUA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether any efforts have been made by India to solve the West Asia issue;
 - (b) if so. the details thereof; and
 - (c) the outcome thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) to (c). India continues to support the Security

Council Resolution of November 22, 1967 and efforts and proposals aimed at implementing it through diplomatic channels and at high level meetings.

The representatives of the Four Powers who began talks in New York in April 1969 have gone into recess. Bilateral discussions between the United States and the Soviet Union are however still in progress.

Efforts by India to Resolve the Sino Soviet Conflict

- 571. SHRI BENI SHANKER SHARMA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether any efforts have been made by India to help solving the Sino-Soviet conflict;
 - (b) if so, the details thereof; and
 - (c) the outcome thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) No, Sir.

b, and (c) Do not arise.

Export of textiles to U.K.

- 572. SHRI NITIRAJ SINGH CHAU-DHARY: Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state:
- (a) whether U.K. has abolished or contemplate abolition of quota system for Textile imports from the Commonwealth countries and is imposing or have imposed 15 per cent or any amount of tariff; and
- (b) if so, how these would affect India's trade with U.K.?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK): (a) The U.K. Textile Council has recommended a duty of 15% on imports of textiles from Commonwealth Preference Areas and the abolition of Quota According to an announcement System. made by the UK. Government on 22nd July, 1969 it has been decided that, from 1st January, 1972, a tariff on imports from Commonwealth Preference Areas on the lines proposed by the U.K. Textile Council would be introduced and that, from that date, the existing general quota system would be terminated.

Written Answers

(b) An assessment of the implications of the decision of the British Government is being made

Indo-Japan Trade

573. SHRI NITIRAJ SINGH CHAU-DHARY: Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state the details of negotiations held during the Prime Minister's recent visit to Japan in regard to trade and other matters for industrial development of India and the agreements concluded?

THE DEPUTY-MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK): The Prime Minister's visit to Japan during June 1969 was not for negotiating any specific trade or industrial arrangement. However, during her stay in that country, the Prime Minister had an opportunity to exchange views with the Prime Minister of Japan on a wide range of subjects of interest to both countries, ncluding specially the growing scope for economic co-operation between the two countries. The broad outline of the subjects discussed by the two Prime Ministers, and the conclusions reached, are contained in the Joint Communique issued at the end of the visit. A copy of the Communique is laid on the Table of the House. [Placed in library. see No. LT-1313/69]

Electronic Factory to Ghaziabad

- 574. SHRI NITIRAJ SINGH CHAU-DHARY: Will the Minister of DEFENCE be pleased to state:
- (a) whether it is the policy of Government to establish defence production units in Central parts of the country;
- (b) whether it is a fact that Central parts of India are less vulnerable to enemy attack; and
- (c) if so, the reasons for locating the proposed Electronic Factory at Ghaziabad which is most vulnerable because of its nearness to the Capital?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA); (a) There is no policy that defense production units should be located only in the central parts of the country.